

(b) whether Government propose to conduct an enquiry into the affairs of the two companies and investigate into alleged violations of the Companies Act and tax evasion by them; if not, the reasons therefor ?

THE MINISTER OF COMPANY AFFAIRS/ कम्पनी कार्य मंत्री (SHRI K. V. RAGHUNATHA REDDY) : (a) and (b) Information is being collected and will be laid on the Table of the House.

PERSONS EMPLOYED IN COCHIN SHIPYARD PROJECT

361. SHRI G. GOPINATHAN NAIR : Will the Minister of PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT/ संसदीय कार्य तथा नौवहन और परिवहन मंत्री be pleased to state the total number of persons employed in different categories in the Cochin Shipyard Project ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT/ संसदीय कार्य तथा नौवहन और परिवहन मंत्री (SHRI RAJ BAHADUR) : As on 23rd July, 1971, a total number of 209 persons are employed in the Cochin Shipyard Project, Cochin in different categories as under :

Class		Technical	Non-technical
I. (Gazetted)	..	31	2
II. (Gazetted)	..	1	4
III. (Non-Gazetted)	..	61	67
IV. (Non-Gazetted)	..	—	43
TOTAL	.. ..	93	116
GRAND TOTAL	..		209

RECONSTRUCTION OF POOVAMPARA BRIDGE ON NATIONAL HIGHWAY No. 47.

362. G. GOPINATHAN NAIR : Will the Minister of PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT/संसदीय कार्य तथा नौवहन और परिवहन मंत्री be pleased to state :

(a) whether the Govt. of Kerala have sought clearance from the Central Government for the reconstruction of the Poovampara Bridge in the Attingal

Municipal town on the National Highway No. 47;

(b) if so, whether the clearance has been given; and

(c) if not, the reasons therefor ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT/संसदीय कार्य तथा नौवहन और परिवहन मंत्री (SHRI RAJ BAHADUR) : (a) to (c). Since Poovampara bridge is within the Municipal limits of Attingal town, the responsibility for its reconstruction does not rest with the Govt. of India under the provisions of the National Highway Act, 1956. However, as the proposed new bridge is expected to lie either on the bypass around Attingal town or on a portion of the existing urban link likely to be adopted as a suitable permanent link, the question of its construction, subject to fulfilment of certain conditions, is under correspondence with the State Government.

RBI AND SBI OFFICERS ON DEPUTATION TO NATIONALISED BANKS

363. SHRI DHARAMCHAND JAIN: Will the Minister of FINANCE/ वित्त मंत्री be pleased to state :

(a) the number of senior officers from the Reserve Bank of India and the State Bank of India who have been deputed to the various nationalised banks for senior appointments;

(b) the ground on which such postings have been made; and

(c) whether the possibilities of getting the officers from the nationalised banks were examined before sending on deputation officers from the Reserve Bank of India and the State Bank of India ?

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y. B. CHAVAN) : (a) One senior staff officer from the State Bank of India is on deputation with Allahabad Bank as its Custodian. One retired senior officer of the State Bank of India has been appointed as Custodian of Bank of India. One retired Managing Director of the State Bank

of India held the post of Custodian, Central Bank of India, for a few months. He has since been succeeded in that post by a person who retired as Governor, Reserve Bank in 1970.

Six senior officers deputed from the Reserve Bank of India are working in six of the nationalised banks, namely Central Bank of India, Dena Bank, Punjab National Bank, United Commercial Bank, United Bank of India and Indian Bank. In addition, two senior officers of the Reserve Bank of India deputed to Indian Bank and Canara Bank before nationalisation of banks, still continue to be with these banks.

(b) and (c) It has been the policy of the Reserve Bank even prior to nationalisation to make available the services of its officers of appropriate experience and seniority, to such of the commercial banks as may need their services. After nationalisation, the specific requirements of each of the nationalised banks to strengthen their organisational set up and internal control machinery in the changed context of the role to be played by the banks to fulfil the objectives of nationalisation, were assessed. The weaknesses in some of these banks observed by the Reserve Bank in their working were also kept in mind. Before deputing officers from the Reserve Bank and the State Bank to these banks the specific requirements of the banks concerned, the availability of suitable officers from within the banks and the back-ground and experience of the officers so deputed, have been taken into consideration fully and carefully.

**बैंकों को रिजर्व बैंक आफ इण्डिया का परिपत्र**

364. सरदार गुरचरण सिंह टोहड़ा : क्या वित्त मंत्री यह बताने का कृपा करेंगे कि

(क) क्या यह सच है कि रिजर्व बैंक आफ इण्डिया ने अभी हाल में सभी बैंकों को निदेश दिया है कि मोटर गाड़िया तथा उपभोक्ता वस्तुओं में सम्बन्धित ऋण देना स्थगित कर दे ,

(ख) यदि हाँ, तो इस सम्बन्ध में ब्योरा क्या है ?

†[RBI CIRCULAR TO BANKS

364 SARDAR GURCHARAN SINGH TOHRA Will the Minister of FINANCE / वित्त मंत्री be pleased to state

(a) whether it is a fact that the Reserve Bank of India has recently directed all the banks to defer advances relating to motor vehicles and consumer goods, and

(b) if so, the details in this regard ?]

वित्त मंत्री (श्री यशवन्तराव चव्हाण)

(क) जी नहीं ।

(ख) यह प्रश्न उपस्थित नहीं होता ।

†[THE MINISTER OF FINANCE वित्त मंत्री (SHRI Y B CHAVAN)

(a) No Sir

(b) Does not arise.]

**पर्यटकों के लिए आकर्षक स्थल**

365. श्री जगदम्बी प्रसाद यादव : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि

(क) विदेशी पर्यटकों के आकर्षण के प्रमुख 10 स्थलों और भारतीय पर्यटकों के आकर्षण के प्रमुख बीस स्थलों के नाम क्या हैं ,

(ख) इन पर्यटन स्थलों के विकास की क्या योजनाएँ हैं , और

(ग) यात्रा करने में पर्यटकों की किन-किन मुख्य कठिनाइयों का सामना करना पड़ता है और उनको दूर करने के लिए क्या कदम उठाने का है विचार ?

†[CENTRES OF TOURIST INTEREST

365 SHRI J P. YADAV Will the Minister of TOURISM AND CIVIL AVIATION/ पर्यटन और नागर विमानन मंत्री be pleased to state-

(a) the names of the first ten major centres of foreign tourist interest and